

[27 April, 2007]

RAJYA SABHA

The question was put and the motion was adopted.

SHRI VIJAY J. DARDA: Sir, I introduce the Bill.

The Consumer Goods Price Fixation Board Bill, 2007

SHRI VIJAY J. DARDA (Maharashtra): Sir, I move for leave to introduce a Bill to provide for setting up of a Board for determination of prices of consumer goods and services commonly used by public in the country and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI VIJAY J. DARDA: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Shrimati Sushma Swaraj. She is not here. Shri B.J. Panda. He is also not here. Dr. Abhishek Manu Singhvi.

**The Destitute, Indigent and Neglected Citizens
(Maintenance and Welfare) Bill, 2007**

DR. ABHISHEK MANU SINGHVI (Rajasthan): Sir, I beg to move for leave to introduce a Bill to provide for the due care, maintenance and welfare measures to be initiated by the State for those citizens who are destitute, indigent stricken with poverty or infirmity due to old age, incurable disease or physically challenged ones, and those who are without independent source of livelihood like widows, senior citizens, orphans and underprivileged children and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. ABHISHEK MANU SINGHVI: Sir, I introduce the Bill.

**The Prevention of Hoarding and Profiteering and Protection of Common
Man through Control of Prices, Bill, 2007**

DR. ABHISHEK MANU SINGHVI (Rajasthan): Sir, I beg to move for leave to introduce a Bill to provide for the prevention of hoarding and profiteering in essential commodities of daily use by the common man and control of prices of such commodities to give relief to the common man by constituting a Commission for determination of prices of all consumer goods and for matters connected therewith or incidental thereto.